



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 13.04.2026 will not be taken up. The next date of Hearing in the matters is **12.05.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1394 of 2025 (With Defects)	J. C. Flower Asset Reconstruction Pvt. Ltd. Vs. Bank of Baroda & Anr. With	Chitranshul A. Sinha	Navneet R Alankrita Sinham- R1 Rajeev K Panday Alok Jain- R2
2.	Comp. App. (AT) (Ins) No. 1328 of 2025 (With Defects)	Vandana Garg Resolution Professional of Raghuleela Builders Pvt. Ltd. Vs. Bank of Baroda & Anr.	Aalok Jain	Navneet R. Diksha Gupta Alankrita Sinha- R1 Chitranshul A. Sinha Ayushi Bansal Shivam Shorewala- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar